

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1194
TO BE ANSWERED ON 03RD DECEMBER, 2024

BENEFICIARIES OF PM-KISAN

1194. SHRI CHUDASAMA RAJESHBHAI NARANBHAI:

Will the MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the farmers of every State are getting the benefits of PM-Kisan Samman Nidhi (PM-KISAN);
- (b) if so, the details thereof, State-wise; and
- (c) whether the Government has taken any action against the ineligible beneficiaries who are availing PM-KISAN and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

(a) to (c): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under this scheme, the financial benefit of Rs 6,000/- per year in three equal instalments every four months is transferred into the bank accounts of farmers' families across the country through Direct Benefit Transfer (DBT) mode. The PM-KISAN scheme is one of the largest DBT Schemes of the World.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the middlemen. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.46 lakh Cr in 18 instalments, so far.

Farmers of all States are getting the benefits of PM-KISAN. The State-wise details of benefits released during 18th instalment under PM-KISAN is attached at Annexure.

Benefits of the scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. The scheme initially started on a trust-based system, where

beneficiaries were registered by the states on self-certification basis. Initially, Aadhaar seeding was also relaxed for some of the States. Later on, to address this, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, land seeding was made mandatory along with Aadhaar based payment and e-KYC. The benefits of the farmers, who did not complete these mandatory criteria, were stopped. As and when these farmers complete their mandatory requirements, they will receive the benefits of the scheme along with their due installments, if any.

Recoveries from ineligible farmers marked due to income tax payee, higher income groups, Govt. employees etc. have been initiated by the concerned State Governments. A total of Rs. 335 Cr. has been recovered from the ineligible beneficiaries so far across the country.

Annexure

State-wise details of benefits released during 18th instalment under PM-KISAN

#	State	18th Instalment (Aug - Nov 2024)	
		No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
1	Andaman And Nicobar Islands	12,832	2.80
2	Andhra Pradesh	41,22,252	836.31
3	Arunachal Pradesh	90,444	25.60
4	Assam	18,87,227	403.44
5	Bihar	75,80,445	1,544.40
6	Chandigarh		
7	Chhattisgarh	24,96,294	566.34
8	Delhi	10,765	2.23
9	Goa	6,332	1.33
10	Gujarat	49,12,111	1,038.67
11	Haryana	15,98,937	341.98
12	Himachal Pradesh	8,17,494	171.88
13	Jammu And Kashmir	8,58,257	182.54
14	Jharkhand	19,97,224	545.97
15	Karnataka	43,47,737	941.76
16	Kerala	28,15,143	597.93
17	Ladakh	18,201	3.77
18	Lakshadweep	2,198	0.45
19	Madhya Pradesh	81,36,105	1,681.86
20	Maharashtra	91,41,983	1,888.21
21	Manipur	85,917	42.78
22	Meghalaya	1,50,412	33.91
23	Mizoram	1,10,285	31.36
24	Nagaland	1,71,914	42.84
25	Odisha	31,48,993	688.53
26	Puducherry	8,032	1.63
27	Punjab	9,26,039	272.77
28	Rajasthan	70,31,163	1,544.86
29	Sikkim	28,100	6.66
30	Tamil Nadu	21,94,272	455.86
31	Telangana	30,77,274	627.46
32	The Dadra And Nagar Haveli And Daman And Diu	11,587	2.44
33	Tripura	2,29,303	47.65
34	Uttar Pradesh	2,25,72,533	4,980.88
35	Uttarakhand	7,96,926	168.75
36	West Bengal	45,02,904	931.49
	Grand Total	9,58,97,635	20,657.36
